

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4206
TO BE ANSWERED ON 19.03.2020**

EXTERNAL HELP IN ENERGY FIELD

†4206. SHRIMATI RANJANBEN DHANANJAY BHATT:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government is considering to take help from Britain in the field in energy;**
- (b) if so, whether the Government proposes to take any action in this regard;**
- (c) if so, the details thereof; and**
- (d) if not, the reasons therefor?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (d) : Government of India signed an MoU on 11th November, 2015 with the Government of the United Kingdom of Great Britain and Northern Ireland on "Co-operation in the Energy Sector".

The areas of mutual cooperation identified are as follows:

- (i) Market reforms, regulatory structures and the role of competition in the supply and distribution of electricity, including regulations and incentives for Renewable Energy deployment;**
- (ii) The integration of renewable energy into the grid;**
- (iii) Energy efficiency policies and practice, including industrial energy efficiency and vehicular fuel efficiency;**
- (iv) Off-shore wind energy and solar energy;**

- (v) Smart grids;**
- (vi) Energy storage and new energy technologies;**
- (vii) Capacity building of renewable energy institutions;**
- (viii) Off-grid renewable energy services;**
- (ix) Tidal Energy;**
- (x) Any other area of co-operation approved in writing by the Participants.**

The forms of co-operation under this MoU will include but are not limited to:

- (i) Exchange of publicly available scientific and technical information;**
- (ii) Facilitating dialogue through organisation of conferences, seminars, workshops and other meetings on agreed topics;**
- (iii) Exchange of policy, technical and academic experts, including those from government, industry and other non-government sectors, and the facilitation of links and collaboration between expert institutions and organisations, including on R&D;**
- (iv) Facilitating commercial links between industry bodies, corporations and business;**
- (v) Provision of technical assistance and other support through relevant projects initiated by the United Kingdom, where these projects receive the necessary approvals. Project-specific MoUs may also be developed, as appropriate from time-to-time;**
- (vi) Identification of specific areas/ projects which may be explored and developed further in future;**
- (vii) Any other form of co-operation approved in writing by the Participants.**
